

**BEFORE NATIONAL GREEN TRIBUNAL
SOUTHERN BENCH AT CHENNAI**

IN

O.A. NO.55 OF 2022

IN THE MATTER OF:

Arige Veeraswamy

....Applicants

VERSUS

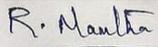
Telangana State Pollution Control Board,

....Respondents

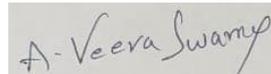
Rep by its Member Secretary and Ors.

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Through Counsel



DEPONENT

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1. The Original Application No. 55 of 2022 was filed by the present applicant seeking to direct the R1 and R2 to pay compensation of Rs.52,09,150/- the quantum assessed by the experts/Applicant and restore agriculture lands, Bore wells of the applicant in survey no. 80 and 78 for uninterrupted cultivation and consumption of safe water by the applicant and his livestock.
2. It is submitted that the response to the report filed by R2 for the Kharif season (rainy season) indicates that the crop is in good condition due to the rains. The Applicant relies on rainwater for irrigation due to groundwater contamination caused by the respondent companies and in the rest of the

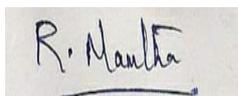
year the petitioner is dependent on the ground water(bore well) which is already contaminated by the Respondent.

3. It is submitted that the Applicant is a poor farmer cannot afford for the alternate irrigational source.
- 4.** It is submitted that the report refers to the yield obtained from the agricultural lands adjacent to the petitioner's land (though the distance is not specified in the report and survey no. not mentioned) and compares the yield of these adjacent lands with that of the petitioner's agricultural land yeild that claim is not substantiated by any measurable proof.

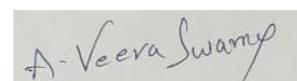
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I, Arige Veeraswamy S/o Arige Kistiah R/o Tangad Palle Village, Chouuttupal Mandal, Yadadri bhuvanagiri District, Telanagana – 50852, aged about 35years, presently in Telanagana , do hereby solemnly affirm and declare as under:

1. That I am the Applicant in the above mentioned application and I am fully conversant with the facts and circumstances of the case and therefore competent to swear this affidavit.
2. That I have read over the contents of the accompanying Application, the same are true and correct and is drafted on my instruction.

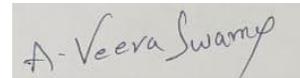


Through Counsel

**DEPONENT**

VERIFICATION:

Verified on this the 3rd day of March, 2025 that the contents of the above affidavit are true and correct. No part of it is false and nothing material has been concealed therefrom.

A rectangular box containing a handwritten signature in black ink that reads "A. Veera Swamy".**DEPONENT**